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**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 17th March, 2015.

No.LJ(B).83/93/247 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint Shri L.T. Tariang, MCS, Block Development Officer, Laskein C & R.D. Block as Executive Magistrate in connection with NGT Ban and other related issues in the District for a period of 3(three) months w.e.f. January, 2015 or till further order.


(**E.M. Donn**)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.


Memo.No.LJ(B).83/93/247-A,

Dated Shillong, the 17th March, 2015.

Copy to :-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Deputy Commissioner, West Jaintia Hills District, Jowai with a request to circulate to the officer concerned. This has a reference to letter No.JHC.03/12/MP/4 dt.5.03.2015.
3. The Principal Secretary to the Govt. of Meghalaya & Member Convener NGT for information.
4. The Director of Information and Public Relation, Meghalaya, Shillong.
5. Personnel & A.R. (A) Department.
6. The DEO (Data Entry Operator) LR Office, Room No.104, Main Sectt. Building, for uploading the Notification in the Law Department website.
7. Office copy.

By orders etc...


Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.
